GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3397 TO BE ANSWERED ON 15.03.2018

POWER ALLOCATION TO TAMIL NADU

3397. SHRI K.N. RAMACHANDRAN: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has taken any decision or plans to increase the power allocation to Tamil Nadu from the centrally operated power projects including the KKNP 1&2 and MAPS 1&2 as well as other such power projects;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) the steps taken by the Union Government to support Tamil Nadu to face its increasing power demands;
- (d) whether the Union Government has provided adequate funds for Government of Tamil Nadu to mitigate the problems arose due to losses incurred and debts accrued by the TANGEDCO and TNEB over a long period; and
- (e) if so, the details thereof and the amount released so far out of the total grants?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) to (c): To meet the requirement of electricity in Tamil Nadu, the Central Government has increased the allocation from various Central Generating Stations including the KKNP 1&2 and MAPS 1&2 to Tamil Nadu from 4097 MW as on 31.05.2014 to 6319 MW as on 31.01.2018.

This has helped Tamil Nadu in meeting the power demand. During the current year 2017-18 (Up to February 2018), as reported by the state to Central Electricity Authority (CEA), there was almost no shortage of power in Tamil Nadu. Further, as per the information furnished by Southern Regional Power Committee (SRPC), the Load Generation Balance Report (LGBR) for the year 2018-19 shows that Tamil Nadu is likely to be surplus in energy from 2% to 24% with annual surplus of around 14%. In terms of peak also, Tamil Nadu is likely to be surplus from June, 2018 to March, 2019 in the range of 3% to 16% (small deficit of 2% & 1% in the months of April, 2018 and May, 2018).

(d) & (e): Government of India has launched Ujwal DISCOM Assurance Yojana (UDAY) for operational & financial turnaround of State owned power distribution companies (DISCOMs), in which the State of Tamil Nadu and TANGEDCO are participating. Recognizing that the liabilities of State owned utilities are contingent liabilities of the States, UDAY does not envisage release of grants by Government of India for taking over Debts. However, UDAY has facilitated the State of Tamil Nadu to issue Bonds worth Rs 22,815 Crore, outside the Fiscal Deficit limits placed by the FRBM Act, to takeover equivalent amount of debt of TANGEDCO. Further, Government of India has supported TANGEDCO under Schemes such as Deendayal Upadhyay Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for Urban and Rural Distribution strengthening projects by sanctioning new projects worth Rs 924.11 Crore and Rs 1704.33 Crore respectively.
